THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the gth December, 2014

No. HC.V- 77/2013/ (1) / Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(1-A) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Sri S. Surja Baran Singha, Deputy Registrar, temporarily and until further orders as Joint Registrar in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs.12000-40000/- (PB-4) with Grade Pay of Rs.7400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Smt. Ranjushree Kalita, Joint Registrar since retired.

By order, Sd/- R.Duarah

REGISTRAR (ADMINISTRATION)

Memo No. HC.V-77/2013/ [| //Estt. # Dated §.12.2014

Copy to:
1. The Principal Accountant General (A&E), Assam, Beltola, Guwaliati-29.

2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwaliati.

3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwaliati.

4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).

5. The Joint Registrar (______), Gauhati High Court, Guwaliati/ Itanagar Permanent

Bench, Naharlagun.

6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.

7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -68. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati -21 for publication of the above notification in the next issue of Assam Gazette.

9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.

- 10. The Dy. Registrar ______, Gauhati High Court, Guwahati.
- 11. Sri S. Surja Baran Singha, Deputy Registrar (Protocol), Gauhati High Court, Guwahati.

12. Sri Rajneesh Bora, OSD & PRO, Gauhati High Court, Guwahati.

- 13. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
- 14. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 17. The Treasury Officer, Kamrup Treasury, Guwahati 1.

18. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice ______, Gauhati High Court, Guwahati.

19. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.

20. The A.O.(J) _____, Gauhati High Court, Guwahati.

21. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.

22. The Chief Security Officer, Gauhati High Court, Guwahati

23. The CA to the Registrar General, Gauhati High Court, Guwahati.

24. The Order File.

REGISTRÁR (ADMINISTRATION)

11/1/14